GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

LOK SABHA UNSTARRED QUESTION NO. 1159

Answered on Monday the 10th February, 2020/Magha 21, 1941(SAKA)

Release of Panchayat Fund

1159. SHRI VIJAY BAGHEL:

Will the Minister of FINANCE be pleased to state:

- (a) whether the request to release panchayat fund for every district of Chattisgarh has been received from the State Government;
- (b) if so, the details thereof, district-wise including Durg district; and
- (c) the funds released by the Union Government to the State Government of Chattisgarh during the last two years?

ANSWER

MINISTER OF STATE FOR FINANCE & CORPORATE AFFAIRS

(SHRI ANURAG THAKUR)

- (a) to (b) For availing Fourteenth Finance Commission(FFC) recommended funds for Gram Panchayats, all State Governments including Chattisgarh are required to submit Utilisation Certificate for the State as a whole for each instalment released by the Union Government which the State Government has fully complied.
- (c) FFC recommended funds for Gram Panchayats amounting to Rs. 1022.18 crore and Rs. 1047.86 crore were released by the Department of Expenditure for the Gram Panchayats in the State of Chattisgarh during 2017-18 and 2018-19 respectively.
